

**PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE,
MEDAK AT SANGAREDDY**

Present: **Smt. K.Sai Rama Devi, B.A.,LL.M.,**
Prl. District & Sessions Judge,
Medak at Sangareddy

Sub: PUBLIC SERVICES -T.J.M.S.S.- Deputations of
Examiner - Orders - Issued -Reg.

Proceedings Order Dis.No.2057/2019/Admn. Date: 06.05.2019

The Principal District and Sessions Judge, Medak at Sangareddy is pleased to issue the Deputation orders on administrative grounds, which shall come into force with immediate effect.

The earlier deputation orders of **Sri Shaik Fasi Ahmed, Examiner**, VIII Additional District & Sessions Judge, Medak to work in the court of the Principal District & Sessions Judge, Medak at Sangareddy is hereby cancelled and he is hereby deputed to work in the court of the Judicial Magistrate of First Class, Special Mobile Court, Medak.

The Judicial Officers concerned are hereby directed to send the relieving and joining reports of the individual to the Principal District Court, Medak at Sangareddy.


**PRINCIPAL DIST. & SESSIONS JUDGE,
MEDAK AT SANGAREDDY**

To

The individual through Presiding Officers concerned.

Copies to:

1. The VIII-Additional District & Sessions Judge, Medak
2. The Judicial Magistrate of First Class, Special Mobile Court, Medak
3. The Senior Superintendent, Accounts Section, District Court, Medak at Sangareddy
4. The President, T.S. Judicial Employees' Association, Medak at Sangareddy.